

(13)

4/8. S. K. Nayak  
S. Mohanty  
S. N. Mishra  
CAT / J / II

(A)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL



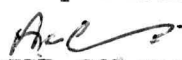

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 348 1996

Koushna Ch Satapathy Applicant (s)

Versus

Union of India & others Respondent (s)

Sr. No	Date	Order with Signature	
	2/5/96	REGISTER  Registrar	1. P.O. for Rs 50/- has been filed. Do 2/5/96
1	15.5.96	Nobody is present when called. Refix again after vacation for admission.  MEMBER (ADMINISTRATIVE)	For Regn. Pl. Do 2/5/96
2	21.6.96	None present for the petitioner. Call on 24.6.1996.  VICE-CHAIRMAN	So (g) 14.05.96
3.	24.6.96	Nobody is present. This is the third time the applicant is not present when called. Dismissed for default.  Vice-Chairman Marasimha Member (Admin.)	Registrar  For admission with interim order. Do 14.5.96 Bench Do Admission. Do 20/6/96 Bench.